

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State
including the Judicial Commissioner, Ranchi.

Sub: Regarding nomination to attend online “CIS Hands-on Training Programme for all the officers of Civil Judge (Jr. Div.) cadre” scheduled to be held on 3rd June 2023 from 12:30 P.M. to 1:30 P.M.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the officers of the cadre of Civil Judge (Jr. Div.) of the state to attend online **“CIS Hands-on Training Programme for all the officers of Civil Judge (Jr. Div.) cadre” scheduled to be held on 3rd June 2023 from 12:30 P.M. to 1:30 P.M.**

The protocol of connectivity & Meeting Link for the aforesaid training programme is given below :-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 12.30 P.M. Beyond this time, login would not be allowed.
- (iii) For CIS Hands-on Training Programme officers shall login through their laptop in their respective Court rooms while opening CIS page on their monitor on dais.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions.

Meeting link :

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m0c601d16471002a5d336a94e4ff16bd6>

Meeting number : 2512 839 2036

Password : DvUXZ3ysG73 (38899397 from Video systems)

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances

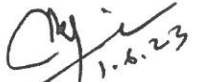
The officer concerned may be informed accordingly.

Yours sincerely,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)

MemoNo. 2093 Apptt.

Ranchi dated the 01st June, 2023

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 820/JAJ dated 19.05.2023 / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


1.6.23
Registrar (Administration)